272

(Interruptions)**

MR SPEAKER: I have not allowed Nothing will go on record without my permission.

(Interruptions)**

श्री राजेश कुमार सिंह (फिरोजाबाद): कल नवमारत टाइम्स में आया है कि फाइव-स्टार होटलों में गोमाँस सर्व हो रहा है। यह भावनाओं का प्रश्न है। (व्यवधान)

ग्रध्यक्ष महोदय: ऐसे नहीं हो सकता। आपको नोटिस देना चाहिये।

MR. SPEAKER: I have already allowed Mr. Yadav.

श्री सुमाध यादव (खास्गोन) : मैंने अन्डर रूल 222 एक प्रिविलेज मोशन मुव किया है "

श्रध्यक्ष महोदय : मैं देख लुगा। I will look into it. I will get the facts.

(Interruptions)

MR. SPEAKER: I have already taken note of it. I have already referred, for your information. With facts, I will come to you.

(Interruptions)

श्रव्यक्ष महोदय: मैंने आपकी नोटिस को पूरी इन्फ़ोर्मेशन लेने के लिए भेज दिया है और जैसे ही जानकारी आ जाएगी, मैं ऐक्शन लूगा।

SHRI P. NAMGYAL (Ladakh): Sir, the so-called Kashmir Liberation front based in Sri Nagar has written a very serious threatening letter to kill our Prime Minister, Shrimati Indira Gandhi and Shri Rajiv Gandhi.

श्रध्यक्ष भोदय: ऐसे भौंकते रहने से कोई फर्क नहीं पडता। आप बँठ जाइये।

(व्यवधान)

MR. SPEAKER: Not allowed.

(Interruptions)

SHRI RAJESH PILOT (Bharatpur): Sir have given a notice that the conditions in the Northern States, especially Rajasthan are serious. I have given a notice. Due to cold wave last month, the crops in the Northern States, especially Rajasthan have been damaged completely. I have asked for a discussion.

अध्यक्ष महोदय: मैं बारी-बारी से करवा रहा हूं। आज आलुका आ रहा है। ट्वैको का भी आप दे दीजिये।

SHRI MAGANBHAI BAROT : Sir, Doordarshan...

MR. SPEAKER: There is no question of discussion about news. I cannot discuss news here.

(Interruptions)

MR. SPEAKER: No, it is not like that

श्री राम लाल राही (मिसरिख): मैंने एक दूसरा प्रिजिलेज मोशन दिया है.... व्यवधान '

12,12 hrs.

PAPERS LAID ON THE TABLE

Detailed Demands for Grants of the Ministry of Commerce and of the Department of supply for 1984-85.

THE MINISTER OF COMMERCE AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH): Sir, I beg to lay on the Table-

^{**}Not recorded.

Papers

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Commerce for 1984 85.

Placed in Library See No. LT-8110/84.

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Supply for 1984-85.

Placed in Library, See No. LT—8111 84.

Detailed Demands for Grants of the Ministry of Planning for—1984-85.

THE MINISTER OF PLANNING (SHRI Y.B. CHAVAN): I beg to lay on the Table-a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Planning for 1984-85.

Placed in Library. See No. LT-8112 84.

Annual Report etc. of the Indian Standards Institution, New Delhi for 1982-83

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): I beg to lay on the Table.

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Standrads Institution, New Delhi, for the year 1982-83 along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Standards Institution, New Dehli, for the year 1982-83.

Placed in Library, See No. LT—8113|84.

Detailed Demands for Grants of the Ministry of Information and Broadcasting for 1984-85.

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND

BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Information and Broadcasting for 1984-85. (Placed in Library, See No, LT-8114/84).

National Oilseeds and Vegetable Oils
Development Board Rules, 1984; Notification
under the Essential Commodities Act 1955;
Annual Report etc. of the Kerala Agro-Industries Corporation Limited, Trivandrum for
1979-80; the Maharashtra Agro-Industries
Development Corporation Limited, Bombay
for 1982-83, the National Federation of Labour
Cooperatives Limited, New Delhi for 1982-83
etc. etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): I bag to lay on the table:

- (1) A copy of the National Oilseeds and vegetable Oils Development Board Rules, 1984 (Hindi and English versions) published in Notification No. G.S.R. 207 (E) in Gazette of India dated the 8th March, 1984, under section 20 of the National Oilseeds and Vegetable Oils Development Board Act, 1983. (Placed in Library, See No. LT-8115/84).
 - A copy of Notification No. G.S.R. 82 (E) Hindi and English versions) published in Gazette of India dated the 28th February, 1984 containing Order indicating the supplies of fertilisers to be made by domestic manufacturers of fertilisers to various States/Union Territories Commodity Boards during the period 1st October, 1983 to 31st March, 1984, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. (Placed in Library See No. LT-8116/84).